

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): Stay orders are passed only in fit cases, and where there is a *prima facie* case for revision. Simply because a revision petition is filed, stay orders are not given automatically.

Shri Ramachandra Ulaka: Has any incumbent been posted following the transfer of the Secretary of the Ministry to dispose of applications asking for relief and stay order under rule 59 of the Mineral Concession Rules 1949; if so, may I know the details thereof?

Shri C. Subramaniam: Till now the Law Secretary and the Secretary in charge of Mines and Minerals were sitting together to dispose of the revision petitions. But they are now pre-occupied with other work. That is why it has not been possible for them to keep up with the work. Now we are considering the appointment of two separate officers, one in the Law Ministry and one in my Ministry so that they may exclusively look after this revision work for some time till all the arrears are disposed of.

Shri A. P. Sharma: Does Government realise the difficulties of the lessees of the mines, that there are many instances where they have to work under unreasonable and unsympathetic conditions and their practical difficulties are not considered with sympathy.

Shri C. Subramaniam: All difficulties are taken into consideration if they are genuine difficulties. But this question is with reference to the disposal of revision petitions.

Shri U. M. Trivedi: May I know how many revision petitions have been received from Gujarat, how many have been received from Rajasthan, and in how many cases stay orders were granted.

Shri Thimmaiah: I cannot give the number of applications received state-wise. But I can give the number of applications pending up to December 1963. It is about 782 applications.

Famine Conditions in Rajasthan, Punjab and Gujarat

S.N.O. 26. {
 Shri Ranga:
 Shri Y. N. Singh:
 Shri Bhanu Prakash Singh:
 Shri Brij Raj Singh Kotah:
 Shri Lalit Sen:
 Shri Himmat Singhji:
 Shri P. C. Deo Bhanji:
 Shri C. L. Narasimha Reddy:

Will the Minister of Food and Agriculture be pleased to state:

(a) the latest position regarding famine conditions prevailing in Rajasthan, Punjab and Gujarat affecting people and cattle in respect of water and food supplies;

(b) what emergent arrangements are being made to ensure special supply of water to the people and cattle in the affected areas of these three States; and

(c) how many tube wells were granted, how many were sunk and how many are being sunk in Rajasthan according to the latest figures available with Government.

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement is placed on the Table of the House. [*Placed in Library, See No. LT-2875/64*]. In regard to part (c) of the statement I may add that we would like to expedite the entire programme and construct all the 250 tube-wells by the end of 1965-66.

Mr. Speaker: Shri Ranga.

Shri Ranga: We do not have the statement.

Dr. Ram Subhag Singh: It was kept in the Notice Office.

Shri Ranga: If it is not too long, Sir, the hon. Minister.....

Mr. Speaker: I will ask others to put supplementaries. In the meanwhile he can study the statement.

Dr. L. M. Singhvi: May I know whether Government propose to

tackle this problem by setting up a permanent machinery for all the three States; if so, what would be the broad outline of this machinery and when such a machinery would be brought into existence to tackle this problem of chronic famines in these three States?

Dr. Ram Subhag Singh: Recently I had been to Punjab. I also know what is happening in Gujarat. These two States are handling the situation very efficiently. In Rajasthan also the work is handled quite effectively. There we want to construct 250 new tube-wells over and above the existing construction programme which is going on by our Exploratory Tube-wells Division in co-operation with the Rajasthan Government. So, at present we do not envisage any machinery for these scarcity-affected areas.

Shri S. M. Banerjee: From the statement it appears that scarcity condition exists in Rajasthan, Punjab and other States. I want to know whether the government propose to appoint a committee, on the lines of the committee appointed for the Eastern districts of Uttar Pradesh, to suggest permanent ways and means to overcome this difficulty in scarcity areas?

Dr. Ram Subhag Singh: It is with a view to overcoming the difficulties permanently that we are at present constructing 50 tube-wells in Kutch and other scarcity-affected areas. In Rajasthan we are going to have 250 successful tube-wells. We may bore over 2,000 wells but we would not stop until 250 tube-wells are found successful. We do not propose at present to set up any committee on the lines of the one that visited Eastern Uttar Pradesh because we are fully conversant with the situation.

श्री रामेश्वरानन्द : जो पिछला अकाल पड़ा तो मनुष्यों के लिये आप ने जो किया सो किया लेकिन करनाल, रोहतक, हिसार

आदि जो हरियाणा के जिले हैं उन में जो बहुत से पशु भूखे मर गये हैं क्या उन की संख्या का मंत्री महोदय को पता है। उन के लिए भविष्य में मंत्री महोदय क्या कर रहे हैं। पशुओं के लिये चारे अन्न आदि की बहुत कमी है। पशु भूखे न मरें, इसके लिये सरकार क्या कर रही है।

डा० राम सुभग सिंह : इस समय पशुओं के भूखों मरने का सवाल नहीं उठता। कुछ भूसा हर जगह हो गया है। अभी पिछले दिनों में भिवानी के उस क्षेत्र में गया जिस को मरुभूमि कहा जा सकता है। लेकिन वहां के पन्द्रह सोलह गांवों में जाने पर भी मुझे कोई इस ढंग की दशा नहीं दिखलाई पड़ी। इस के अलावा श्री बागड़ी जो भी मेरे साथ थे और वहां

अध्यक्ष महोदय : वह कहते हैं कि वह आप के साथ थे। आप ने देखा कि कमी नहीं थी और वह कमी को देखते रहे।

डा० राम सुभग सिंह : यह उन्होंने मालूम नहीं किया है। सिर्फ चलते रहे। बात यह है कि जहां जहां स्ट्रेटजिक एरियाज हैं, पांच, पांच, सात सात गांवों के बीच में एक केन्द्रीय जगह पर भूसे की डिपो खोल दी गई है और उस जगह भूसे को लेने के लिये लोग तैयार थे।

श्री बागड़ी : आज पंजाब, राजस्थान और गुजरात के अन्दर अकाल के कारण जो गम्भीर परिस्थिति है उस के बारे में मैं कृषि मंत्री महोदय से जानना चाहता हूं कि क्या अकाल पर काबू पाने के लिए सरकार तीनों प्रदेशों के मंत्रियों की कोई मीटिंग कर के कोई संयुक्त तौर पर कार्रवाई कर रही है जिस से इस अकाल का मुकाबला किया जाये और भविष्य में यह अकाल न पड़ सके।

डा० राम सुभग सिंह : जैसा मैंने पहले कहा तीनों राज्यों के मुख्य मंत्रियों और कृषि मंत्रियों से मेरा करीब करीब प्रति

सप्ताह सम्बन्ध रहता है, बातें होती हैं और जो सुझाव वे देते हैं उन का हम लागू कार्यान्वित करते हैं। जा हमारे सुझाव हाते हैं और लोक सभा के माननीय सदस्यों के सुझाव हाते हैं उन सारे सुझावों पर अमल किया जाता है। जैसा मैं पहले कहा काइ विशेष जरूरत अनुभव नहीं का जाता कि तानों राज्यों के भवियों का काई विधिवत् माटिंग की जाये ताकि वे इस काम का करें। यह काम हम सब मिल कर कर रहे हैं।

Shri Banga: I am glad the hon. Minister has personally bestowed much attention and taken trouble also to go to these areas and give suggestions to the local governments. But in view of the fact that as many as 1,16,000 people and 1.30 lakhs heads of cattle in Punjab alone and as many as 1,463 villages in Gujarat affecting 14 lakhs people and 15 lakhs cattle and so much more also in Rajasthan are involved in this great crisis, would the hon. Minister try to see that he would get progress reports at least once a week in order to see that water is supplied to the people and also the cattle and the cattle wealth does not go waste as it is now destroyed because of want of water as well as grass?

Dr. Ram Subhag Singh: That care we are taking. All the existing wells which can yield any water are being bored at present. We have kept people to draw water from each well and we are paying Rs. 12/50 to each man who draws water because we are supplying the water free. During this summer we are going to raise this to Rs. 255. Trucks with water ply regularly but I cannot say that they can reach every nook and corner because the area affected is 30,000 square miles. We are trying to cover as much area as possible.

Shri Bhanu Prakash Singh: May I know whether Government is considering setting up a desert development authority for these States; if so, the details of the proposal?

Dr. Ram Subhag Singh: That I had said here while replying to the Budget debate. We have already asked our three Forest Ministers. They have constituted a committee and are studying how best to carry on the afforestation plan. We will expedite further our activities in the light of the suggestions that they make, if need be. Our Arid Zone Research Institute also is doing good work in that desert area and we will expand our activity.

श्री प० ला० बाबुपाल : क्या मंत्री महोदय के ध्यान में यह बात है कि राजस्थान के अकालप्रस्त क्षेत्र से, जॉकि पाकिस्तान बॉर्डर से लगता है, मुसलमान लोग भारतीय मवेशियों को पाकिस्तान भेज रहे हैं। क्या इस को रोक धाम के लिये काई कार्रवाई की जायेगी।

डा० राम सुभग सिंह: अगर किसी खास गांव के बारे में माननीय सदस्य सुझाव देग तो उस को व्यवस्था कराने का यत्न किया जायेगा।

Shri Harish Chandra Mathur: While deeply expressing gratitude to the Ministers of Agriculture and Finance for their very helpful attitude, may I know whether their attention has been drawn to the observation of the Health Minister who went there recently as regards the most horrible situation regarding water supply? Has that attracted their attention and are they doing anything in that respect?

Dr. Ram Subhag Singh: I hope, the attention of the hon. Member must have been drawn to the statement given by the Rajasthan Planning Minister. That statement takes care of everything and if there is any particular difficulty, we shall see that that is obviated.

Shri Hari Vishnu Kamath: The statement says that Rajasthan is the worst afflicted—over 4,000 villages and nearly 2 million of population have been affected. Is it not a fact that famine conditions existed in

Rajasthan as far back as October, 1963, when members of the ruling party were feasting and merrymaking in Jaipur; if so, what steps or measures have been taken since then? For the last nine months, it has existed, since October when they met, orated, feasted and made merry?

Dr. Ram Subhag Singh: This situation arose in July 1963 and it is only due to the efforts of the ruling party that the hon. Member has given this figure because he was so far sleeping....

Shri Hari Vishnu Kamath: On a point of order, Sir... (*Interruption*). I do not mind his saying that we are sleeping. They are fast asleep, and even moribund. I do not mind; but the question should be.....

Shri Ranga: We were not remiss. We paid compliments when they were due. He did good work but he spoils everything by his irresponsible tongue.

Dr. Ram Subhag Singh: You are not the monopolist of an irresponsible tongue.... (*Interruption*).

Mr. Speaker: There ought to be some restraint exercised by both sides.

Shri Ranga: It has come from that side and we are only reacting to his behaviour.

Mr. Speaker: The question asked by Shri Kamath also contained certain words that ought not to have been used.

Shri Hari Vishnu Kamath: Can you enlighten me as to what words were unparliamentary? (*Laughter*). It is not a matter for laughter. They are laughing here; they were feasting and merrymaking then and they are laughing now. This is not the way to treat such questions.

Mr. Speaker: Exactly these were the words I object to.

Shri Hari Vishnu Kamath: No, Sir. I am amazed at your attitude on the last day of the session. We are dealing with a serious matter. I said this happened 9 months ago. It was all in the daily papers. They were feasting and merry-making and a liquor shop too had been opened there. All this happened there when at a stone's throw people were crying for a morsel of bread. Now, they say, we were sleeping. The Government is moribund. No action was taken in time. This Government is going to die....

Mr. Speaker: Is he satisfied now?

Shri Hari Vishnu Kamath: I am not satisfied with the answer. If you are satisfied, I have nothing to say. We cannot do anything more if you are satisfied. I hope you are not satisfied, and will call upon the Minister to give a proper reply.

Mr. Speaker: Shri Jashvant Mehta.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय . .

अध्यक्ष महोदय : आप बैठ जाइए । मैं ने उन को बुलाया है, उन को बोलने दीजिए ।

श्री बागड़ी : अंग्रेजी भाषा में कोई किसी तरह भी बोले कोई पूछने वाला नहीं है

अध्यक्ष महोदय : कामथ साहब बिना इजाजत बोलते चले गए, आप चाहे तो आप भी उन की मकल शुरू कर दें । लेकिन आप तो उन को बुरा कहते हैं ।

श्री बागड़ी : मैं कामथ साहब को बुरा नहीं कहता ।

अध्यक्ष महोदय : जो अंग्रेजी बोलने वाले हैं उनको आप बुरा कहते हैं ।

Shri Namblar: I am unable to follow what is transpiring between you.

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय, निवेदन यह है कि जॉ अंग्रेज़ी बोलने वाले हैं उन को कोई बुरा नहीं समझता। वह चाहें जो गड़बड़ी करते रहें

अध्यक्ष महोदय : स्वामी जी क्या यह मुनासिब है कि जॉ अंग्रेज़ी वाले गड़बड़ी करते हैं, आपका मौका दिया जाय तो आप भी वैसे शब्द बोलें। यह ठीक नहीं है।

Shri Nambiar: We are undergoing the same difficulty. One need not magnify the other side. This also must be borne in mind.

Shri Jashvant Mehta: The hon. Minister said that every month he is in touch with the Governments of Rajasthan, Gujarat and Punjab and is meeting the State Ministers. May I know what amounts have been sanctioned by the Central Government to different States for fighting the scarcity conditions and the situation which has been created in these States?

Dr. Ram Subhag Singh: As I said, we are constructing 50 tube-wells in the Kutch area of Gujarat. . . .

Shri Jashvant Mehta: What amount have you sanctioned?

Dr. Ram Subhag Singh: The Prime Minister has given Rs. 50,000 from his Relief Fund. We have requested the Government of Gujarat that they should indicate their requirements. The Chief Minister and the Agriculture Minister told me that they are taking care of the situation and that we need not worry at present. But whenever they would be in need of anything, they would ask the Centre to help them.

Mr. Speaker: Calling Attention Notice. Dr. Singhvi.

Shri U. M. Trivedi: Sir, I request that I may be allowed to put a question. This is a very important matter.

Mr. Speaker: I request him to excuse me. Calling Attention Notice. Dr. Singhvi.

WRITTEN ANSWERS TO QUESTIONS

Censorship of Letters of Members of Parliament

***1324. Shri Surendranath Dwivedy:** Will the Minister of Home Affairs be pleased to state whether he has issued any general or specific instructions to police or intelligence service or to the State Governments to intercept private letters written by M.Ps. in the Post Offices?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): No, Sir.

Russian Team on Adult Education

***1326. Shri R. Barua:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a team of Russian experts on adult education has toured some of the States in the country;

(b) whether the team has submitted any report as a result of their study to the Government of India; and

(c) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir. It was a Delegation from the Soviet Union.

(b) No, Sir.

(c) Does not arise.

Heir-Apparent of Nizam

***1334. { Shri P. Venkatasubbaiah:
Shri Sidheshwar Prasad:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Prince of Berar has represented to Government against the recognition of his son as the heir-apparent of the Nizam of Hyderabad; and